

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No. 311/2022**

**IN THE MATTER OF:**

**DR. JEET SINGH YADAV**

**PETITIONER**

**VERSUS**

**GOVT. OF NCT OF DELHI & ORS.**

**RESPONDENTS**

**RESPONSE/ REPLY ON BEHALF OF RESPONDENT NO. 2 MCD**

1. That this Hon'ble Tribunal vide its order dated 06.02.2023 directed to the respondent to file the reply to the averments made in the application by the applicant.
2. In this regard, it is respectfully submitted that Municipal Corporation of Delhi, Narela Zone has no role to play in this matter, as evident from the complaint, it is clear that the matter is related to encroachment and illegal construction on the land of ponds/water bodies. The issues related encroachment and illegal construction on the land of ponds/water bodies comes under the purview of Revenue Authority i.e. concerned area SDM.
3. However, after the deceleration of area/village as urbanized village, the land related to Gram Sabha and ponds comes under the jurisdiction of DDA. Here, it is worthy to mention that a Writ Petition No. 4215/2021 titled Sh. Roshan Lal Vs Govt. of NCT of Delhi and Ors. is pending before Hon'ble High Court of Delhi on the same issue i.e. encroachment at Shishu Wala Pond. In this case, the DDA has filed a short affidavit dated 26.02.2022 vide

which, they have admitted that the pond/land in question is in possession of DDA. Copy of short affidavit is annexed herewith as Annexure-'A' .

4. Further DDA has filed their reply in O.A.No.311/2022 before the National Green Tribunal, vide which ,they have admitted that the pond/land in question comes under their jurisdiction and they are taking action for the protection of the land from encroachment. Copy of the reply is annexed herewith as Annexure-'B' .
5. In view of the above, the proper authority to deal with the issue of encroachment and illegal construction on the land of ponds/water bodies in Mundaka is DDA.

The above status/action taken report may be taken on record.

*Atga*  
Executive Engineer(M-II)  
Respondent no.2/MCD

74  
IN THE HIGH COURT OF DELHI AT NEW DELHI

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Ann- A

W.P. (C) No. 4215 OF 2021

IN THE MATTER OF:

SHRI ROSHAN LAL

... PETITIONER

VERSUS

GOVT. OF NCT OF DELHI & OTHERS ... RESPONDENTS

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2.	Annexure-1: Copy of the letter dated 13.1.2022.	5

*Arjun Pant*

(ARJUN PANT)  
ADVOCATE

K-80, HAUZ KHAS ENCLAVE,  
NEW DELHI-110016.

MOBILE NO. 9625109067 (CLERK)

EMAIL ID: pant\_arjun@rediffmail.com

ENROLMENT NO.: D-588/91

NEW DELHI.

DATED: 26/2/22

## IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P. (C) No. 4215 OF 2021

IN THE MATTER OF:

SHRI ROSHAN LAL

... PETITIONER

VERSUS

GOVT. OF NCT OF DELHI &amp; OTHERS ... RESPONDENTS

SHORT AFFIDAVIT ON BEHALF OF THE  
RESPONDENT NOS. 9 TO 11 (DELHI  
DEVELOPMENT AUTHORITY)

I, Changa Shay S/o late Sh. Hira Lal  
aged 54 years, working as Dy. Dir / LM / W2 with the  
Respondent (Delhi Development Authority) having office at  
Vikas Sadan, INA, New Delhi, do hereby solemnly state and  
affirm as under:-

(i) That I am the Dy. Director / LM / W2 with the  
Respondent Authority i.e. Delhi Development Authority,  
and am well conversant with the facts of the present  
case.



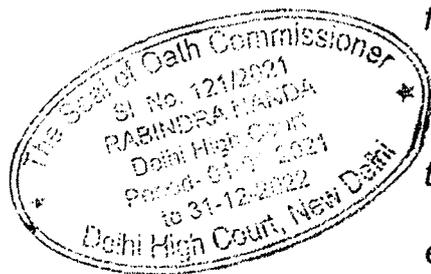
(ii) That I have read and understood the contents of the Writ Petition and my reply to the same is as under.

2. The answering respondent, DDA, submits that the present short affidavit is being filed before this Hon'ble Court in the present matter. The answering respondents crave leave of this Hon'ble Court to rely on the contents of this affidavit and reserve its right to file a detailed parawise reply, as and when directed by this Hon'ble Court.

3. The petitioner has filed the present petition praying for the following reliefs:-

*"(i) Direct the respondents to stop the destruction and eradication of Shishuwala Pond situated at Khasra No. 190/1, Village of Mundka, New Delhi against the Wetland Act and further direct to revive and restore and maintain the said pond.*

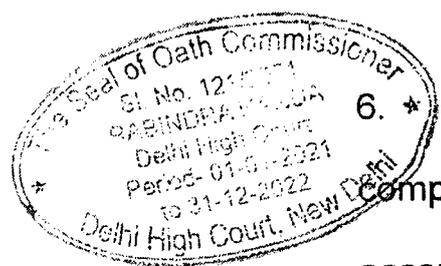
*(ii) Direct the respondents to remove encroachments from out of the Shishuwala Pond situated at Khasra No. 190/1 in Village Mundka, New Delhi and to further direct them to protect the said land from any further encroachments.*



(iii) *Pass any other order and/or direction which this Hon'ble Court deem fit and proper in fact and circumstances of this case"*

4. This Hon'ble Court vide order dated 26.11.2021 directed the respondents to file their counter affidavits before the next date of hearing i.e. 28.02.2022. Hence the present, short affidavit is being filed.

5. It is submitted that as per land record of the DDA, Khasra No. 190/1 is Gaon Sabha land comprised in Village Mundka which has come at the disposal of DDA vide notification dated 28.1.2019 and physical possession of this pond has been taken over by the DDA from BDO(West) on 12.10.2020 on "as is where is basis" without proper demarcation and dimension at site. The demarcation of the pond/land in question was conducted by TSS method.



6. \* The matter was thereafter examined in detail and in compliance of the in-principle approval dated 27.11.2021 accorded by VC, DDA; an NOC was granted to the Delhi Jal Board for reviving water bodies under the jurisdiction of

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Dwarka Zone, DDA as per the list provided by the Wetland Authority subject to the Delhi Jal Board utilizing their own funds for developing the water bodies as also their maintenance. This was intimated to the Delhi Jal Board vide letter dated 13.01.2022, copy of which is annexed hereto and marked as ANNEXURE-1.

7. Hence revival and maintenance of the water body now vests with the Delhi Jal Board.

*Ans*  
24/02/22  
D.D./M (WZ) ...  
DEPONENT

*Agumant*  
I identify the Deponent who has signed in my presence  
D/580/91

VERIFICATION



I, the Deponent named above, do hereby solemnly affirm that the contents of the above affidavit are true and correct to my knowledge and belief. No part of it is false and nothing material has been concealed there from.

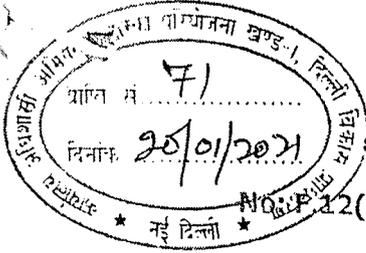
25 FEB 2022

Verified this on the \_\_\_ day of Feb. 2022 at New Delhi.

CERTIFIED THAT THE DEPONENT  
Shri/Smt. *Ganga Shyam*  
S/o, W/o, *Ganga Shyam*  
R/o, *Harra Jee Pant*  
identified by me as *Ganga Shyam*  
has solemnly affirmed that the contents of the affidavit  
on \_\_\_\_\_ day of \_\_\_\_\_ 2022  
that the contents of the affidavit are true and correct  
have been read to him/her and he/she has  
true and correct to his/her knowledge and belief.

*Ans*  
24/02/22  
D.D./M (WZ) ...  
DEPONENT

25 FEB 2022  
(Oath Commissioner, Delhi)

**DELHI DEVELOPMENT AUTHORITY**

[Office of The Suptdg. Engineer (HQ) (Dwarka)]  
 DDA Office Complex, Mangla Puri, New Delhi-110045  
 E-mail: [sehqdwk@dda.org.in](mailto:sehqdwk@dda.org.in) Phone:011-20892386

Date: 13/1/2022

To,

**The Chief Executive Officer (CEO),**  
 Delhi Jal Board, GNCTD,  
 Varunalaya Ph.-II, Karol Bagh,  
 New Delhi-110005.

Assn. Engineer  
 DDA  
 DDA NO. 02  
 Date: 20-1-2022

**Sub:** Regarding issue of NOC to DJB to revive remaining undeveloped water bodies coming under the jurisdiction of Dwarka Zone, DDA.  
**Ref:** i) DO No.: CEO/DJB/2021/D-548 dated 25.11.2021.

In compliance of in-principle accorded from the office of hon'ble Vice Chairman, DDA dated 27.11.2021, NOC is hereby granted to DJB for reviving of Water Bodies under the jurisdiction of Dwarka Zone, DDA as per list provided by the Wetland Authority subjected to DJB utilizing their own funds for developing the Water Bodies and maintaining them too. NOC is being issued subject to the ownership title of the land of these water bodies shall remain with DDA.

**Encl:** List of Water Bodies.

(J.K. Behl)  
 SE (HQ) Dwarka

**Copy to:**

1. EM, DDA, Vikas Sadan for kind information,
2. CE (HQ), DDA, Vikas Sadan for kind information,
3. CE, Dwarka, DDA for kind information,
4. SE (HCC-I), Nodal Officer for Water Bodies of DDA,
5. SE (DCC-I, DCC-II & DCC-III), DDA
6. EE/WD-6, WD-8, WD-9, WD-3, DMD-5, DMD-6, DMD-7, DPD-5, DPD-1, SWD-8, Dwarka Zone.
7. Guard file.

(J.K. Behl)  
 SE (HQ) Dwarka

AE II  
 20/1/22

Noted -  
 file it.

Asy. Secy  
 20/01/22  
 AS-II/DPD

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

Original Application No. 311 of 2022

Annex-B

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**IN THE MATTER OF:**

DR. JEET SINGH YADAV

...APPLICANT

VERSUS

GOVT. OF NCT OF DELHI & ORS.

...RESPONDENTS

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Date: 04.02.2023  
Place: New Delhi

Through:

*SHU*  
Respondent No.3

*Ishaan Sharma*  
**ISHAAN SHARMA**

Advocate for the Respondent No.3-DDA  
O: Chamber 16A, Lawyers' Chambers,  
Patiala House Court, New Delhi-110001  
Email: [advocateishaansharma@gmail.com](mailto:advocateishaansharma@gmail.com)  
Ph.: +91-9555777622

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH AT NEW DELHI

Original Application No. 311 of 2022

**IN THE MATTER OF:**

DR. JEET SINGH YADAV

...APPLICANT

VERSUS

GOVT. OF NCT OF DELHI &amp; ORS.

...RESPONDENTS

**RESPONSE/ REPLY ON BEHALF OF RESPONDENT NO. 3- DELHI DEVELOPMENT AUTHORITY ALONG WITH SUPPORTING AFFIDAVIT.**

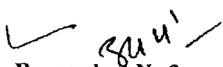
MOST RESPECTFULLY SHOWETH:

1. That the present Reply is being filed on behalf of Delhi Development Authority/ Respondent No. 3 ("DDA"/ "Answering Respondent") in terms of the order passed by this Hon'ble Tribunal on 29.11.2022.
2. That *vide* order dated 15.09.2022, this Hon'ble Tribunal was pleased to implead the Answering Respondent as Respondent No. 3 and direct filing of response.
3. That it is most respectfully submitted that the Answering Respondent is confining the present short response/ reply to the status of Shishuwala pond only and seeks some time from this Hon'ble Tribunal to file additional response/ reply in relation to other ponds, namely, Shangushar, Guga, Johdi and Guhli. Further, the Answering Respondent craves liberty to file detailed response/ reply, if so directed by this Hon'ble Tribunal.
4. At the outset, it is humbly stated that the Answering Respondent denies all averments made by the Applicant in relation to the Answering Respondent insofar as they are contrary or inconsistent with the contents of the present reply. Nothing may be deemed to be admitted for want of traverse. It is submitted that the Answering Respondent <sup>has</sup> not committed any act or omission that is contrary to law or the procedure established by law.

5. That as per the revenue records maintained by the Answering Respondent, Shishuwala pond admeasures 16 Bigha and 5 Biswa (Khasra No. 190/1). It is submitted that the said water body is currently retained by the Delhi Jal Board i.e. Respondent No. 4 and is under construction/ commissioning phase. It is only after completion of the commission work that the Delhi Jal Board/ Respondent No.4 will hand over the same to the Answering Respondent. A copy of letter bearing no. DJB/ACE (P)-4/2022/ 8877-8884 dated 21.11.2022 issued by the Delhi Jal Board/ Respondent No. 4 providing details of water bodies and lakes retained by it has been annexed hereto and marked as **Annexure R3/1**.
6. That it is also pertinent to mention that the matter of encroachment on the said land is also being monitored by the Hon'ble High Court of Delhi, in the matter of Shri Roshan Lal v. Government of NCT of Delhi & Ors. [W.P.(C) 4215/2021]. The Land Survey/ Demarcation is being conducted by the Sub-Divisional Magistrate, Punjabi Bagh, Government of NCT of Delhi to identify encroachment. Further, in terms of the order of the Hon'ble High Court dated 22.08.2022 (passed in the aforementioned matter), the Answering Respondent has already issued a Cheque bearing No. 267166 dated 15.12.2022, amounting to INR 2,23,300/- in favour of M/s Intech Engineering along with a letter dated 16.12.2022 bearing no. F.54(191) SWD-9(DPD-1)/DDA/A/800. A copy of letter date dated 16.12.2022 bearing no. F.54(191) SWD-9(DPD-1)/DDA/A/800 along with Cheque bearing No. 267166 is annexed hereto and marked as **Annexure R3/2**.
7. That, in view of the above facts and circumstances of the case, the captioned original Application may be dismissed qua the Answering Respondent.

Date: 04.02.2023  
Place: New Delhi

Through:

  
Respondent No.3

**ISHAAN SHARMA**  
Advocate for the Respondent No.3-DDA  
O: Chamber 16A, Lawyers' Chambers,  
Patiala House Court, New Delhi-110001  
Email: [advocateishaansharma@gmail.com](mailto:advocateishaansharma@gmail.com)  
Ph.: +91-9555777622

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

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Original Application No. 311 of 2022

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VERSUS

GOVT. OF NCT OF DELHI & ORS.

...RESPONDENTS

AFFIDAVIT

I, R.K Goyal s/o S.H.T.C. Goyal aged about \_\_\_\_\_ years do hereby solemnly affirm and state as under:

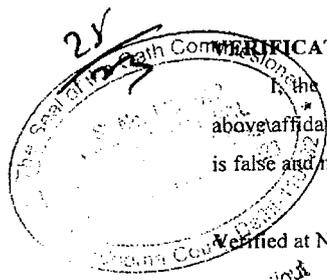
1. I state that I am presently working as SE/civil, in Delhi Development Authority and as such, in my official capacity and based on records maintained in the office, am conversant with the facts of the case and competent to swear this affidavit on behalf of Delhi Development Authority/Defendant.

2. I state that I have read and understood the contents of the accompanying response/ reply, which has been drafted by the Counsel under my instructions. No part of it is false and nothing material has been concealed therefrom.

3. That the annexures filed along with the reply are true/ correct copies of their respective originals.

R.K Goyal  
DEPONENT

4 FEB 2023



VERIFICATION:

I, the deponent abovenamed, do hereby verify that the contents of the above affidavit are true and correct to my knowledge and belief, no part thereof is false and nothing has been concealed therefrom.

Verified at New Delhi on this 4<sup>th</sup> day of February, 2023.

R.K Goyal  
DEPONENT

Identified by \_\_\_\_\_  
JUDGE

CERTIFIED BY THE DEPONENT  
Shri/Smt./Kin...  
S/o. W/o. P/o...  
In identification...  
has taken...  
That the contents...  
read over to...  
to his/her knowledge.

4 FEB 2023  
JUDGE  
Joint Commissioner N.G.T. Court, Delhi

ANNEXURE 84 - R3/1

(14)

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DELHI JAL BOARD (Govt. of N.C.T. of Delhi)  
OFFICE OF A.C.E. (P) - 4  
Room No. 29, B-Building, Varunalaya, Jhandewalan  
DELHI-110005  
E-mail: djbwaterbody@gmail.com

No. DJB/ACE (P)-4/2022/ 8877-8884

Dated: 21.11.2022

To,

The Superintending Engineer,  
Hort. Civil Circle-1/DDA,  
(Nodal Officer Water Body),  
Yamuna Sports Complex,  
Gate no.-1, Surajmal Vihar,  
New Delhi-110092

**Subject: Details of Additional Water Bodies and Lakes being Handed Over to DDA and list of balance Water Bodies and Lakes retained by DJB.**

Sir,

Please find enclosed herewith the list of 56 Nos. of Water Bodies as Annexure - 1 along with the current status of rejuvenation related work.

(15 nos)

Among these water bodies at serial number 1, 2, 4 to 10, 12 to 26 the rejuvenation treatment plant has been completed and commissioned. These are now under one year O&M period. These are hereby handed over to DDA with immediate effect.

(11 nos)

The water body at serial number 3, 11, 27, 29 to 36 are under construction / commissioning phase and shall be handed over after the commissioning of these water bodies in due course of time.

The list of the water bodies where rejuvenation work estimate were under process are also returned with immediate effect is as under:

1. The water body at serial number 28.
2. The water bodies proposed under AMRUT mentioned between serial number 37 to 56.

The Hauz Khas Lake, Smriti Van Vasant Kunj Lake rejuvenation work may also be taken up by DDA with immediate effect. The cleaning work of Sanjay Van (Lake 1 - 4) considered under AMRUT is also returned to DDA.

The Lakes owned by DDA where rejuvenation related work by DJB is in progress are as under:

1. **Sanjay Lake:** Lake cleaning work along with laying of pipe line from Kondli STP to this lake is under execution.
2. **Bhalswa Lake:** The Construction of intercepting drain along with cleaning for a width of 20 meter from the bank is in progress.
3. **Tikri Khurd Lake:** The work of laying of effluent line from Narela STP to the lake is in progress.

After completion of the above works, these shall also be handed over to DDA for further necessary action.

It is requested to take over the handed over water body and lake as per the above detail on as on where basis. May please acknowledge the receipt of this letter and preferably fix schedule to take over these water bodies / lake within a week from the date of issuance of this letter.

sd / —

(Anil Bharti)  
ACE (P) 4

Encl. As above

Copy for kind information & records:

1. PS to CEO, DJB
2. Member (WS)
3. CE (QC/WB)
4. Dy. SE (WB)-I
5. A. E. E/A. E.
6. M/F

  
ACE (P) 4

STATUS OF DDA 56 NOS. WATER BODIES

S.No.	Revenue District	Water Body	Khassra No./Acres	As per W.O.		As per Actual		Status/ Likely date of completion
				Date of Start	Date of Completion	Date of Start	Date of Completion	
1	Central	Burari (d) & Kamajpur Majra Burari (d)	159/2 (08-11) & 150 (07-13) Total area (16-04)	12.05.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work started on 20.03.22 & 1 year O&M work shall be completed by 12.08.22
2	Central	Burari (d) & Kamajpur Majra Burari (a)	148 (12-15) as per Kachhni	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work started on 19.04.22 & 1 year O&M work shall be completed by 12.08.22
3	New Delhi	Todapur	114 (8-13)	04.08.2020	03.02.2021	04.08.2020	31.10.2022	After completion of O&M work 1 year O&M work shall be completed by 12.08.22
4	North	Ibrahimpur (a)	113/2(3-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work started on 19.04.22 & 1 year O&M work shall be completed by 12.08.22
5	North	Hiranaki (a)	534, 535 (12-13)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year O&M work started on 30.03.22 & 1 year O&M work shall be completed by 12.08.22
6	North	Siraspur (a)	162 (14-10)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year O&M work started on 30.03.22 & 1 year O&M work shall be completed by 12.08.22
7	North	Mangal Thakran (d)	81 (14-12) 83(9-15) total (24-07)	03.10.2019	02.04.2020	03.10.2019	31.03.2022	Construction work completed & 1 year O&M work started on 19.04.22 & 1 year O&M work shall be completed by 12.08.22
8	North	Nangli puna	48min (3-11, 1/2)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work completed & 1 year O&M work started on 30.03.22 & 1 year O&M work shall be completed by 12.08.22
9	North West	Rani Khera (C)	(c)95 (12-04) 96(0-19) total area (3-03)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work started on 30.03.22 & 1 year O&M work shall be completed by 12.08.22

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STATUS OF BDA 56 NOS. WATER BODIES

S.No.	Revenue District	Water Body	Khara No./Acre	As per W.O.		As per Actual		Status/ Likely date of completion
				Date of Start	Date of Completion	Date of Start	Date of Completion	
10	North West	Karalala	55/27 (01-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress.
11	North West	Mohd. Fur Majh (c)	18/26 (13-8)	04.08.2020	03.02.2021	04.08.2020	30.09.2022	Commissioning in progress followed by O&M of 1 year under this contract.
12	South	Mehrauli (Kishangarh) Sanjay Van	Sanjay Van (Near Neele Haуз)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
13	South	Dera Mendi (a)	444(19-13)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress.
14	South West	Jaffarpur Kalan-1	896(7-16)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
15	South West	Jaffarpur Kalan-2	473(6-1)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
16	South West	Daulat pur	61(05-12)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress.
17	South West	Dhool Siras (a)	722 (8-9)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work completed & 1 year O&M work ending on 19.04.23 is in progress.
18	South West	Chawala	139(14-1/1)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.
19	South West	Bindapur	505(13-17)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work completed & 1 year O&M work ending on 30.03.23 is in progress.

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STATUS OF DDA 56 NOS. WATER BODIES

S. No.	Revenue District	Water Body	Khasra No./Areas	As per W.O.		As per Actual		Status/ likely date of completion
				Date of Start	Date of Completion	Date of Start	Date of Completion	
21	South West	Tajpur Khurd	33(15-16), 34(01S) total area	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Q&A of 1st year in progress under the contract.
22	South West	Chawala (B)	152(5-15)	04.08.2020	03.02.2021	04.08.2020	30.06.2022	Q&A of 1st year in progress under the contract.
23	West	Nangoljari (A)	(A) 26 (old 61/4/3) (B-12)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work commencing & 1 year Q&A work ending on 31.03.22 in progress
24	West	Neelwal (B)	56(08-11)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work commencing & 1 year Q&A work ending on 19.04.22 in progress
25	West	Tihar Khan (d)	481(04-01)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work commencing & 1 year Q&A work ending on 30.03.22 in progress
26	West	Tikra Khar (f)	454min(05-14-1/2) 1213(0-3)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work commencing & 1 year Q&A work ending on 30.03.22 in progress
27	West	Hassali (partly) F/74 (b)	55/13(4-14)14(2) 915(4-10)17(6-2)18(5-4) total (22-19)	04.08.2020	03.02.2021	04.08.2020	30.04.2022	Q&A of 01 year in progress under this contract
28	North	Sanothi	(a) 99(16-4)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	Q&A work in progress
29	South	Shahpur Jat						Work under preparation in progress
30	North	Nangal Thakran (c)	9/3(2-16) 4(04-16) 7(04-16) 8(04-16) total (17-04)	09.03.2022	09.09.2022	10.03.2022	31.03.2022	1 year Date of Completion & Month 2022 followed by Commissioning & Q&A work
31	North West	Laddur	77/22/3, 23/2, 24/1 110-01	09.03.2022	09.09.2022	10.03.2022	31.03.2022	Q&A
32	North West	Ghewara	212(11-13)	09.03.2022	09.09.2022	10.03.2022	31.03.2022	Q&A
33	South	Budhpur Bazar	33(8-2)	09.03.2022	09.09.2022	10.03.2022	31.03.2022	Q&A
34	South	Sarhi Van	94.08.2020	04.08.2020	03.02.2021	04.08.2020	31.12.2022	Q&A
35	South West	Chawala	215 (2-8)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	Q&A
		Nidwara?	(a) 128(8-15)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	Q&A

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Amrutt-1 3/1

STATUS OF DOA 56 NOS. WATER BODIES

S.No.	Revenue District	Water Body	Khasra No./Areas	As per W.D.		As per Actual		Status/ Likely date of completion
				Date of Start	Date of Completion	Date of Start	Date of Completion	
36	West	Munda (c)	190/1 (16-5)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do AMRUT 2.0 Likely date of Completion is June 2023
37	Central	Mukandpur	175 & 179 total area (08-07)	-	-	-	-	AMRUT 2.0 Likely date of Completion is June 2023
38	North	Bawana (f)	206/1min (09-17)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
39	North	Hobambi Kalan (A)	96/70(04-04)/5(11-06) Total - 15-10	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
40	North	Khera Kalan (B)	39//26 (18-16)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
41	North	Lam Pur(c)	50//4min (3-8)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
42	North	Lam Pur(d)	50//6 (4-16)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
43	North	Lam Pur(e)	50//7 (4-16)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
44	North East	Ghonda Gujan Khaddar	-	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
45	North East	Usmanpur F/89	-	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
46	North West	Kanjhwa (A)	42/2(5-10)	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
47	South East	Chakdila	-	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023
48	South East	Aail	169133728	-	-	-	-	Likely date of Completion is June 2023 AMRUT 2.0 Likely date of Completion is June 2023

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STATUS OF DDA 56 NOS. WATER BODIES

S.No.	Revenue District	Water Body	Ithasa No./Acres	As per W.O.		As per Actual		Status/ likely date of completion
				Date of start	Date of completion	Date of start	Date of completion	
49	South East	Kilokan E/56						likely date of completion is AMRUT 2.0
50	South East	Nangli hazepur F/89	84 mth (DHRM)					likely date of completion is June' 2021 AMRUT 2.0
51	South West	Daulat pur (C)	41(11-03)					likely date of completion is June' 2021 AMRUT 2.0
52	South West	Dhool Siras (B)	85(7-13)					likely date of completion is June' 2021 AMRUT 2.0
53	South West	Goyla Khurd (A)	9(28(10-9)					likely date of completion is June' 2023 AMRUT 2.0
54	South West	Samaspur Khalsa (C)	36(67(5-12)					likely date of completion is June' 2023 AMRUT 2.0
55	South West	Tajpur	159(1, 130(2, 128, 129					likely date of completion is June' 2023 AMRUT 2.0
56	West	Kamrudin Nagar	38(1/Zem (10 bigha)					likely date of completion is June' 2023

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Status of Lakes

S.no.	Name of Lake	Current Status/Scope of O&M work	As per W.O.		As per Actual		Status/ Likely date of completion
			Date of Start	Date of Completion	Date of Start	Date of Completion	
1	Sarpay Lake	Cleaning of lake  Supply of Effluent from Kandall STP by laying of line	28.05.2022	26.09.2022	30.07.2022	24.01.2023	Work in progress/ likely date of completion is 28.02.2023
2	Shastriya Lake	Preparatory cleaning work along the discharge dairy site in a width of 20m from that side of the lake bank along with provision of precast RCC drains is in progress. However, as per the condition, feasibility of precast drain work seems non-viable.	10.01.2022	03.05.2022	10.01.2022	31.12.2022	Work in progress/ likely date of completion is 31.12.2022
3	Third Round Lake (Phonocell Tanks)	Laying of pipeline for Sarpay or treated effluent from Waris STP is in progress.	21.08.2022	20.12.2022	Yet not started	NA	road cutting permission awaited
4	Heau Khosi	O&M promises to reclaim the lake for cleaning purpose for 10 years.					Plot project for cleaning of a part using GEO bags under preparation.
5	Small Vani, Vastari Kundi Lake	Effluent yet to be prepared by O&M for cleaning and treatment.					Estimate to be prepared
6	Sarpay Vani (Prest Niche Inlet)	Lake no. 01 to 04					Cleaning work taken under AMRUT 2.0/ Central Govt. funding

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ANNEXURE R 3/2

21/12/2022



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दिल्ली विकास प्राधिकरण,  
DELHI DEVELOPMENT AUTHORITY  
द्वारका परियोजना खंड-1  
DWARKA PROJECT DIVISION-1  
केंद्रीय नर्सरी, सेक्टर -5, द्वारका, नई दिल्ली  
CENTRAL NURSERY, SECTOR-5, DWARKA, NEW DELHI  
E-mail:- [ee9swd9dda@gmail.com](mailto:ee9swd9dda@gmail.com) Phone No.011-25081394

F.54(191)SWD-9(DPD-1)/DDA/A/ 800

Dated 16/12/2022

To  
The Tehsildar (Punjabi Bagh)  
Sub Division Punjabi Bagh,  
New Delhi- 110041

Asstt. Engineer-II  
D.P.D.-1/D.D.A.  
Dairy No. 763  
Date 21-12-2022

Sub Regarding expenditure of demarcation.

Ref Your letter SDM/PB/12087-88 dated 19/11/2022

In reference to your letter on the subject cited above, enclosed please find herewith a Cheque bearing No. 267166 dated 15/12/2022, amounting to Rs 2,23,300/- in favour of M/s Intech Engineering, excluding In-come Tax amounting to Rs.24,700/- on the demanded amount of Rs.2,47,000/-.

You are requested to do the needful at an earliest, as the matter is listed before the Hon'ble Court on 20/12/2022.

Encl: as above.

अधिशासी अभियंता / द्वा.प. खं-1  
Executive Engineer / DPD-1  
दि. वि. प्रा. / द्वारका, नई दिल्ली  
D. D. A. / Dwarka, New Delhi

Copy to.

1. SDM, Punjabi Bagh, for information.
2. D.D / LM (WZ) DDA, for information.
3. AE-III/ DPD-1, to pursue the matter with Revenue department.

SDC for file  
M. Singh

अधिशासी अभियंता / द्वा.प. खं-1  
Executive Engineer / DPD-1

